

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.208
Rest.A-103/2022
In
IB-315(ND)/2020

IN THE MATTER OF:

M/s Insecticides (India) Ltd.

Vs.

M/s Gupta Biotech Pvt Ltd.

.... APPLICANT/PETITIONER

.... RESPONDENT

SECTION

U/s 9 IBC code 2016

Order delivered on 16.01.2023

CORAM:

SHRI ATUL CHATURVEDI
MEMBER (TECHNICAL)

SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)

PRESENT:

For the Applicant : Adv. Rishi Sood, Adv. Akshita

For the Respondent : Adv. Purav Middha

For the RD : Adv. Shankari Mishra for RD

ORDER

Rest.A-103/2022:-

The reply filed by the Respondent is not uploaded on the DMS. The Respondent is directed to upload the same within three days and also serve a copy to the Ld. Counsel appearing for the Petitioner.

List on **14.02.2023.**

Sd/-

(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Sd/-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)